

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM**                                 **TMT. T.KRISHNA VALLI**  
**HON'BLE MEMBER (TECHNICAL)**                                 **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/324/KOB/2022 in CP(IB)/20/KOB/2021
SECTION	66 IBC
NAME OF PARTIES	GEORGE VARKEY (RP) OF PERIYAR AGRO FOOD INDUSTRIES PVT LTD V/S MOHAMMED RIYAZ & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, ATHUL M V.
RESPONDENTS ADVOCATE/ PROFESSIONAL	OMEGA ALLIANCE.

10 April 2024

## O R D E R

**IA(IBC)/324/KOB/2022 in CP(IB)/20/KOB/2021**

List the matter for further arguments on **19.04.2024**.

**IA(IBC)/325/KOB/2022 in CP(IB)/20/KOB/2021**

List the matter for further arguments on **19.04.2024**.

**IA(IBC)/333/KOB/2022 in CP(IB)/20/KOB/2021**

List the matter for further arguments on **19.04.2024**.

**IA(IBC)/223/KOB/2023 IN IA(IBC)/325/KOB/2022 in CP(IB)/20/KOB/2021**

List the matter for further arguments on **19.04.2024**.

**IA(IBC)/224/KOB/2023 IN IA(IBC)/324/KOB/2022 in CP(IB)/20/KOB/2021**

Learned Counsel, Mr. Sherry Samuel Oommen appears physically along with Learned Counsel, Mr. Nitish Satish Shenoy on behalf of the Applicants and concluded his arguments.

( 2 )

Learned erstwhile RP, Mr. Goerge Varkey is physically present in court. Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Respondent/RP and seeks time to advance his arguments on 19.04.2024.

Counsel appearing for the Applicants is directed to hand over the complete set of judgements on which he has relied upon during the course of hearing to the counsel appearing for the Respondent.

List the matter for further arguments on **19.04.2024**.

**IA(IBC)/225/KOB/2023 IN IA(IBC)/333/KOB/2022 in CP(IB)/20/KOB/2021**

List the matter for further arguments on **19.04.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**